

Women's Organisations have been authorised to file First Information Reports (FIRs) with the Police on behalf of the victims. Close touch is maintained with Voluntary Organisations/ the concerned administrations to ensure effective implementations of the Act. The Special dowry cell in Delhi has been strengthened. A Special Legal Cell in the Department of Women's Welfare has recently been set up to monitor the implementation of the Act in the States and Union Territories.

(c), (d) & (e) Information is being collected.

Own your wagons scheme

1638. SHRI MOOL CHAND DAGA : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that Railways have introduced 'Own your wagons scheme' ;

(b) if so, the details thereof ;

(c) whether this scheme has been introduced on experimental basis ; and

(d) what will be the fate of such wagons if the scheme is withdrawn by the Railways in case of imperfect working ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (d) A proposal for owning of wagons has been posed to user agencies. No final decision has been taken so far.

Hill Highway Scheme in Kerala

1639. PROF. P.J. KURIEN : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government propose to include the Hill-Highway scheme in the Western Ghat region of Kerala under the Central Aid Programme of State roads of inter-state or economic importance during the Seventh Plan ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) No, Sir.

(b) Due to financial constraints, it is not possible to provide any Central Assistance for Hill Highways in Kerala or any other State scheme under the Central Aid Programme of State roads of Inter-state or economic importance.

[Translation]

Measures to motivate for Tubectomy/ Sterilization

1640. SHRI KALI PRASAD PANDEY :

SHRI RAMASHRAY PRASAD SINGH :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the cases of Tubectomy/Sterilisation during October 1985-January, 1986, State-wise;

(b) whether it is a fact that in Delhi, Uttar Pradesh and several other States it has been made obligatory for each official of police and many other departments to give 10 cases for sterilization/tubectomy, and different types of pressures are being brought in this regard ; if so, what are the directions of Government in this regard ; and

(c) the details of other effective measures being taken to encourage people to undergo sterilization/tubectomy ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) :

(a) A statement showing the State-wise number of cases of sterilisation (vasectomy and tubectomy) performed during October 1985 to January 1986 is given below.

(b) & (c) According to the information available no such obligation has been imposed upon Police officials. However, officials of other departments are actively